

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17808-17809/2005

(From the judgement and order dated 17/02/2005 in AN No. 78/1994 & CMA No. 17581/2001 of The HIGH COURT OF A.P AT HYDERABAD)

N. SRIHARI (D) TH. LRS. & ORS.

Petitioner(s)

VERSUS

N. PRAKASH & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 18481 of 2007

(With office report)

SLP(C) NO. 24682-24683 of 2005

(With office report)

SLP(C) NO. 26425-26426 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 26429 of 2005

(With office report)

(For final disposal)

Date: 30/11/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. B.Suyodhan, Adv.

Mr. Siddharth Patnaik, adv.

Mr. G.Arun,a dv.

Mr. G. Ramakrishna Prasad,Adv.

Mr. Pramod Dayal, Adv.

Mr. Nikunj Dayal, Adv.

Mr. P.S.Mishra, Sr. Adv.

Mr. Tathagat H.Vardhan, adv.

Mr. Upendra Mishra, adv.

Mr. Ravi C.Prakash, adv.

Mr. Manu Shanker Mishra

- 2-

For Respondent(s)

Mr. D.A.Dave, Sr. adv.

Mr. Nirmal Kumar BDL, Adv

Mr. S.UDaya Kuamr Sagar, Adv.

Ms. Bina Madhavan,Adv.

Mr. A.Venayagam,a dv.

Mr. N.Santosh Kumar, Adv.

M/S. Lawyer'S Knit & Co,Adv.

Mr. Aribam Guneshwar Sharma ,Adv

UPON hearing counsel the Court made the following
ORDER

Call the matters in the last week of January, 2008.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master